

for Management of Drought in 2010. A National Drought Management Plan has been prepared by the Department of Agriculture, Cooperation and Farmers Welfare in 2017, as required under the Disaster Management Act, 2005, which has a specific chapter on "Hazard, Risk and Vulnerability Assessment". This document has been shared with States/UTs with the advice to formulate State specific Drought Management Plan for mitigation /effective management of drought. The plan prescribes that the States may prepare Drought Vulnerability and Risk Maps for prioritizing areas for convergence of drought mitigation measures. As per the Disaster Management Act, 2005 the State Governments have a mandate of examining the vulnerability of different parts of the States to different disasters including drought and specify measures for their mitigation.

Further, this Plan is aimed at providing guidance for the overall management of drought in a structured and planned manner. The Plan has been developed with the objective of defining the roles and responsibilities of different stakeholders involved in mitigation, preparedness and relief measure in managing drought. The Plan is applicable to the entire country encompassing all the States and Union Territories.

(d) The roles of Central Government and State Governments in drought mitigation emphasizing efficient coordination have been enlisted in the 'Drought Management, 2016'. The Drought Management Plan, 2017 also provides for development of a Decision Support System for drought management that would streamline implementation of drought mitigation activities. The States are expected to network with established research institutions at the national level for handling drought mitigation measures. The plan also provides for encouraging education and awareness programmes on drought mitigation for all stakeholders and by involving community institutions. As per provisions of Disaster Management Act, 2005, every State is required to prepare a State Disaster Management Plan in this regard for integration of measures for disaster mitigation in their development plans and projects.

**Promoting use of organic manure under sub mission on plant  
protection and plant quarantine**

2893. KUMARI SELJA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government, under its Sub Mission on Plant Protection and Plant Quarantine, is promoting the use of organic manure for crops;
- (b) if so, the details thereof;

(c) the details of trainers and the number of farmers who have been trained under the Sub Mission, State/UT-wise, including district-wise details of Haryana; and

(d) the amount of fund that has been allocated and utilised for the Sub Mission in the last two years, State/UT-wise, including Haryana?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Sub Mission on Plant Protection and Plant Quarantine does not promote the use of organic manure for crops. Integrated Pest Management is, promoted to orient the farmers about judicious use of chemical pesticides and their use as per the directions prescribed on the label and leaflets. It also promotes cultural, mechanical, biological methods of pest control.

Department of Agriculture, Cooperation and Farmers Welfare promotes the use of organic manure for crops through schemes of Paramparagat Krishi Vikash Yojana (PKVY), Mission Organic Value Chain Development for North Eastern Region (MOVCDNER), Capital investment Subsidy Scheme (CISS) under Soil Health Management Scheme, National Mission on Oilseeds and Oil Palm (NMOOP) and National Food Security Mission (NFSM).

(c) Under the Sub Mission on Plant Protection and Plant Quarantine, the training is imparted by trainers from Central Integrated Pest Management Centres, State Agriculture/ Horticulture Officers, experts from State Agriculture Universities, Krishi Vigyan Kendra and State Extension Officers. The details of farmers trained under the Sub Mission on Plant Protection and Plant Quarantine, State/UT-wise is given in Statement-I and district-wise details of Haryana is given in Statement-II (*See* below).

(d) The amount of fund allocated and utilized for the Sub Mission on Plant Protection and Plant Quarantine in the last two years, State/UT-wise, including Haryana is given in Statement-III.

**Statement-I**

*State-wise details of number of farmers trained during 2017-18 and 2018-19 under Sub-Mission on Plant Protection and Plant Quarantine*

| Sl. No. | State/UT       | Number of farmers trained |         |
|---------|----------------|---------------------------|---------|
|         |                | 2017-18                   | 2018-19 |
| 1       | 2              | 3                         | 4       |
| 1.      | Telangana      | 660                       | 600     |
| 2.      | Andhra Pradesh | 240                       | 480     |

| 1   | 2                           | 3    | 4    |
|-----|-----------------------------|------|------|
| 3.  | Assam                       | 1260 | 1080 |
| 4.  | Andaman and Nicobar Islands | 360  | 210  |
| 5.  | Arunachal Pradesh           | 240  | 300  |
| 6.  | Bihar                       | 840  | 720  |
| 7.  | Chhattisgarh                | 540  | 300  |
| 8.  | Goa                         | 300  | 240  |
| 9.  | Gujarat                     | 480  | 480  |
| 10. | Haryana                     | 1020 | 1020 |
| 11. | Himachal Pradesh            | 540  | 660  |
| 12. | Jammu and Kashmir           | 600  | 600  |
| 13. | Jharkhand                   | 60   | 60   |
| 14. | Karnataka                   | 480  | 480  |
| 15. | Kerala                      | 1320 | 1200 |
| 16. | Madhya Pradesh              | 1320 | 1080 |
| 17. | Meghalaya                   | 420  | 420  |
| 18. | Maharashtra                 | 360  | 720  |
| 19. | Manipur                     | 960  | 780  |
| 20. | Mizoram                     | 420  | 570  |
| 21. | Nagaland                    | 360  | 540  |
| 22. | Odisha                      | 360  | 360  |
| 23. | Punjab                      | 240  | 300  |
| 24. | Rajasthan                   | 600  | 480  |
| 25. | Sikkim                      | 600  | 660  |
| 26. | Tamil Nadu                  | 660  | 840  |
| 27. | Tripura                     | 720  | 720  |

| 1   | 2             | 3   | 4   |
|-----|---------------|-----|-----|
| 28. | Uttarakhand   | 360 | 360 |
| 29. | Uttar Pradesh | 540 | 360 |
| 30. | West Bengal   | 180 | 180 |

**Statement-II**

*Details of number of farmers trained during 2017-18 and 2018-19 under Sub-Mission on Plant Protection and Plant Quarantine in Haryana State*

| Sl. No. | District     | Number of farmers trained |         |
|---------|--------------|---------------------------|---------|
|         |              | 2017-18                   | 2018-19 |
| 1.      | Nuh          | 185                       | 190     |
| 2.      | Palwal       | 185                       | 180     |
| 3.      | Gurugram     | 240                       | 250     |
| 4.      | Jhajjar      | 75                        | 80      |
| 5.      | Rohtak       | 15                        | 10      |
| 6.      | Rewari       | 100                       | 90      |
| 7.      | Faridabad    | 100                       | 80      |
| 8.      | Karnal       | 70                        | 70      |
| 9.      | Panipat      | 15                        | 20      |
| 10.     | Mahendergarh | 35                        | 50      |

**Statement-III**

*Details of fund allocated and utilized for the Sub Mission on Plant Protection and Plant Quarantine during 2017-18 & 2018-19 State/UT-wise (in ₹)*

| Sl. No. | States/UTs     | 2017-18           |             | 2018-19           |             |
|---------|----------------|-------------------|-------------|-------------------|-------------|
|         |                | Sanctioned amount | Expenditure | Sanctioned amount | Expenditure |
| 1       | 2              | 3                 | 4           | 5                 | 6           |
| 1.      | Telangana      | 741800            | 733164      | 1560400           | 959566      |
| 2.      | Andhra Pradesh | 1535300           | 1461159     | 1373800           | 815955      |

| 1   | 2                           | 3       | 4       | 5       | 6       |
|-----|-----------------------------|---------|---------|---------|---------|
| 3.  | Assam                       | 1580000 | 1244073 | 2943400 | 1286202 |
| 4.  | Andaman and Nicobar Islands | 474800  | 380834  | 647000  | 355521  |
| 5.  | Arunachal Pradesh           | 290800  | 246300  | 661800  | 323706  |
| 6.  | Bihar                       | 1206200 | 1100357 | 1819300 | 846795  |
| 7.  | Chhattisgarh                | 635000  | 518278  | 1149900 | 344089  |
| 8.  | Goa                         | 382800  | 337680  | 608400  | 374000  |
| 9.  | Gujarat                     | 581600  | 483600  | 1335200 | 1074040 |
| 10. | Haryana                     | 1366400 | 992748  | 2619500 | 1114016 |
| 11. | Himachal Pradesh            | 1879500 | 1405203 | 1495400 | 831857  |
| 12. | Jammu and Kashmir           | 819000  | 639148  | 1653400 | 807227  |
| 13. | Jharkhand                   | 581600  | 521719  | 1216800 | 763387  |
| 14. | Karnataka                   | 1633400 | 1017218 | 4531500 | 2152626 |
| 15. | Kerala                      | 1481300 | 1382968 | 1987600 | 1457890 |
| 16. | Madhya Pradesh              | 528200  | 312838  | 1045000 | 2396392 |
| 17. | Meghalaya                   | 397600  | 397600  | 1509200 | 902758  |
| 18. | Maharashtra                 | 3061900 | 2092797 | 4904100 | 2592692 |
| 19. | Manipur                     | 397600  | 343600  | 1388600 | 1287220 |
| 21. | Mizoram                     | 397600  | 397520  | 833600  | 461560  |
| 22. | Nagaland                    | 290800  | 254800  | 661800  | 378000  |
| 23. | Odisha                      | 688400  | 619549  | 3883400 | 794480  |
| 24. | Punjab                      | 688400  | 562483  | 1613800 | 863740  |
| 25. | Rajasthan                   | 1841200 | 1695503 | 4041800 | 3080144 |
| 26. | Sikkim                      | 474800  | 474109  | 872200  | 382295  |
| 27. | Tamil Nadu                  | 2138400 | 1804429 | 1699000 | 587900  |

| 1   | 2             | 3       | 4       | 5       | 6       |
|-----|---------------|---------|---------|---------|---------|
| 28. | Tripura       | 237400  | 218809  | 436600  | 209327  |
| 29. | Uttarakhand   | 848600  | 717280  | 4525300 | 1098454 |
| 30. | Uttar Pradesh | 3489400 | 3421594 | 6697200 | 5059052 |
| 31. | West Bengal   | 1206200 | 1112602 | 2718200 | 1550938 |

#### Irregularities in NAFED stores

2894. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that irregularities are found at various NAFED stores in the country;

(b) whether most of the items available in the Stores, particularly the one located in Pocket-8, Sector-23B, Dwarka, New Delhi, are local/cheap items and customers are not at all aware of the rates of the items and the store overcharges from the customers for various items; and

(c) if so, the details thereof and action being taken in this regard?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) No irregularities of any kind in NAFED Stores in country have been reported.

(b) and (c) In all the NAFED Stores, all the items are sold below or at MRP. The billing is done through software. As of now, no complaint, whatsoever is received by NAFED.

#### Setting up of Expert Committee for second Green Revolution

2895. DR. SANTANU SEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government proposes to start second Green Revolution to increase the production of foodgrains in the country;

(b) if so, the details thereof;

(c) whether any expert committee has been constituted in this regard; and